# COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 193 OF 2017

# Dated: 5<sup>th</sup> March, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

GMR Kamalanga Energy Limited & Anr.	 Appellant(s)
Vs. Central Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishrov Mukerjee Ms. Raveena Dhamija Mr. Yashaswi Kant
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya for R-2 & R-3

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.03.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk